

List of cases where Case Management Hearing was held during the month of June-2024

Sr. Court No.	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
							Framing Issues	Listing of the Witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other Stages/Hearing Date
1	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM/1230/2023	12.09.2023	SWEETY BANSAL VS. MUNICIPAL CORPORATION OF DELHI	-----	22.07.2024	23.08.2024	23.08.2024	06.08.2024	06.08.2024	-----
			Suit for Recovery	CS COMM/1624/2022	01.07.2022	3Z TECH VENTURES VS. NIKON FINLEASE PVT. LTD.	-----	15.05.2024	06.06.2024	06.06.2024	12.07.2024	12.07.2024	-----
2	CENTRAL		NIL										
3	CENTRAL		NIL										
4	CENTRAL		NIL										
5	CENTRAL		NIL										
6	CENTRAL	410	CS (COMM)	2642/2022	06.12.2022	BASHESHAR LAL VS. AMIT KUMAR	27.05.2024	PE- 21.08.2024 And 22.08.2024 DE- 28.08.2024 And 30.08.2024	21.08.2024	28.08.2024	30.08.2024	30.08.2024	NA
7	CENTRAL		NIL										
8	Central		NIL										
9	Central	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM/1062/2023	21.07.2023	DEX CARGO VS SPELL ORGANICS	05.06.2024	PE 24.07.2024 & 25.07.2024 DE 20.08.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence	
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	COUNTER CLAIM/65/2023	01.11.2023	DEX CARGO VS SPELL ORGANICS	05.06.2024	PE 24.07.2024 & 25.07.2024 DE 20.08.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence	

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10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central															
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)/559/2024	03-05-2024	SHYAM LAL V/s MUNICIPAL CORPORATION OF DELHI	03.06.2024		PE-11.07.2024	As per order, Plaintiff & defendant will file list of witnesses in this case.						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CS (COMM)	1534/2023	28.11.2023	CANARA BANK V/S ASHIMA INFRASTRUCTURE PVT LTD	05.06.2024 (PE-10.07.2024 & 19.07.2024 AND FOR DE									
			401	CS (COMM)	1592/2023	15.12.2023	BANK OF BARODA V/S SHREE RAMPHANUMANJI TRADING CO.	06.06.2024 (FOR 11.07.2024 & 12.07.2024 AND FOR DE									
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central															
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West															
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West															
16	SH. DIG VJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West															
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West															
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West															
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West															
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI															
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	108 / 2023	16.02.2023	TOYSONS INDIA REGISTERED PARTNERSHIP FIRMA VS. FASHION BULL INDIA PVT. LTD.	03.06.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	04.10.2024		

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22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL										
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL										
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL										
25	SH. SANDEEP YADAV	South	NIL										
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	CS (Comm.) 447/2022	01.06.2024	M/s R.K. Gupta Associates And ANR Vs. M/s Pristine Publications Pvt. Ltd.	01.06.2024					
			29, New Court Block-II	Commercial	CS (Comm.) 478/2022	05.06.2024	M/s R.S. Surgical Pvt. Ltd. Vs. M/S Focus Imaging and Research Center Pvt. Ltd.	05.06.2024					
			29, New Court Block-II	Commercial	CS (Comm.) 110/2023	05.06.2024	Sterling Accuris Wellness Pvt. Ltd. Vs. Medeor Hospital Ltd.	05.06.2024					
			29, New Court Block-II	Commercial	CS (Comm.) 174/2024	06.06.2024	Canara Bank Vs. Chaudhary Dev	06.06.2024					
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/636/2022	11-11-2022	NEW INDIA TIMBER STORE VS HSK INFRA PVT. LTD.	19-02-2024	03-04-2024	03-05-2024			05-07-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024					27-08-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/384/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19-02-2024	24-04-2024				09-07-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/660/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024	26-04-2024				08-07-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04-01-2022	MERCHANTS COURIER LTD. VS SURYA CARGO	22-02-2024	30-04-2024				13-08-2024

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35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL																
36	SH. ARVIND KUMAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL																
37	SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL																
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	201	CS (COMMERCIAL)	102/2019		PARVEZ ANWAR VS. RAIS AHMAD	04.06.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 09-08-2024	BEFORE P.E. 30-07-2024 - D.E. 09-08-2024 - FINAL ARGUMENTS					
				CS (COMMERCIAL)	88/2023		MR. PRAVEEN KUMAR SOLE PROPRIETOR OF M/S KAY KAY TRADING COMPANY M/S. GM	04.06.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 07-08-2024	BEFORE P.E. 25.07.2024 - D.E. 07.08.2024 - FINAL ARGUMENTS					
				CS (COMMERCIAL)	44/2023		MUNIRUDDIN VS. M/S SHREE RAM IRON STORE	05.06.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 02-08-2024	BEFORE P.E. 07.08.2024 - D.E. 21.08.2024 - FINAL ARGUMENTS					
39	SH. BRIJESH KUMAR GARG	Shahdara	301, New Court Building	CS (COMMERCIAL)	CS (COMM) 169/24	13-03-2024	Akash Jain vs. Muskaan Saini	03.06.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE: 23.07.2024 & 24.07.2024 DE 29.07.2024 & 30.07.2024					
			301, New Court Building	CS (COMMERCIAL)	CS (COMM) 162/24	06-03-2024	Ravi Khurana vs. Mahinder Singh	05.06.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE: 06.07.2024 and DE: 31.07.2024 For Final Arguments 07.08.2024					
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL																
41	SH. SURENDER S. RATHI	Shahdara		CS (COMM)/172/2024	14-03-2024	Mukesh Kumar Agarwal Vs Prateek Jain	06-06-2024							07-08-2024					
				CS (COMM)/178/2024	19-03-2024	M/S BRIJBIHARI CONCAST PRIVATE LIMITED Vs M/S ORISSA ALLOY STEEL PRIVATE LTD.	06-06-2024							06-08-2024					
				CS (COMM)/182/2024	20-03-2024	SARITA PANDEY Vs MOHAMMAD FURKAN	03-06-2024								12-08-2024				
				CS (COMM)/164/2024	07-03-2024	M/S WERBEN INDIA PRIVATE LIMITED Vs M/S MAHAGUN REAL ESTATE PRIVATE	01-06-2024								05-08-2024				

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				CS (COMM)/387/2023	03-08-2023	CHANDAN JAIN VS SUSHIL KUMAR	05-06-2024						24-07-2024	
				CS (COMM)/15/2024	06-01-2024	SH. MANISH KUMAR (PROP. OF MANISH KUMAR TRADING CO.) VS SH. KUNAL	01-06-2024						08-08-2024	
42	Shahdara			CS (COMM)/625/2023	01-06-2024	SHRI BHAGWAN PROJECTS PVT. LTD. VS MAHAGUN (INDIA) PVT. LTD.	NOT FILED	FILED ON 20-05-2024	NOT FILED	NOT FILED	NOT FILED	P.E. 27-07-2024		
				CS (COMM)/100/2024	06-06-2024	RYSA INFRA TECH PVT. LTD. VS THE CHIEF ENGINEER PUNE ZOEN AND ANR	FILED ON 01-07-2024	FILED ON 01-07-2024	NOT FILED	NOT FILED	NOT FILED	P.E. 23-07-2024		
43	North-West	NIL												
44	SH.VINOD YADAV	316	Civil	CS/Comm./898/23	18.12.23	NIF Private Ltd. Vs. Pradeep Kumar Jain								01.06.24
				CS/Comm./232/20	28.11.20	M/s Stonex India Pvt. Ltd. Vs. Union Bank Of India								03.06.24
				CS/Comm./476/21	17.09.21	Ramesh Pant @ Ramesh Chandra Vs. AC. Narendra And Anr.								04.06.24
				CS/Comm./316/23	26.04.23	Intec Infra Projects Vs. YFC Projects Pvt. And Ors.								04.06.24
				CS/Comm./377/23	12.05.23	Canara Bank Vs. M/s Niansh India Packaging And Anr.								04.06.24
				CS/Comm./295/19	14.09.19	M/s Ask Automotive Pvt. Ltd. Vs. Vinod								05.06.24
				CS/Comm./861/22	10.11.22	Altin Capital Advisor Pvt. Ltd. Vs. Iserveu Technology Pvt. Ltd.								07.06.24
45	SH. GORAKH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	NIL											

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46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM/125/2024	28.02.2024	PUNJAB NATIONAL BANK VS JAYENN ELECTRONICS	03.06.2024	01.07.2024	08.07.2024	08.07.2024	NIL	NIL	NIL	
			603	Commercial suit	CS COMM/191/2024	02.04.2024	STATE BANK OF INDIA VS ANURAG DUBEY	04.06.2024	02.07.2024	09.07.2024	09.07.2024	NIL	NIL	NIL	
			603	Commercial suit	COUNTER CLAIM	02.04.2024	VISHAL PREMCHAND TAWDE VS ASHOK KUMAR	05.06.2024	03.07.2024	24.07.2024	24.07.2024	NIL	NIL	NIL	
			603	Commercial suit	CS COMM/543/2023	07.12.2023	CANARA BANK VS VANSH GUPTA	06.06.2024	04.07.2024	11.07.2024	11.07.2024	NIL	NIL	NIL	
47	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS (Comm)/474/2023		L & L Enterprises VS Amcon Development	03.06.2024	18.07.2024	18.07.2024	18.07.2024	05.08.2024	05.08.2024	29.07.2024	
			613	Commercial suit	CS (Comm)/137/2024		Vishal Taga VS Shilpy Garg	05.06.2024	22.07.2024	22.07.2024	22.07.2024	12.08.2024	12.08.2024	30.07.2024 31.07.2027 01.08.2024	

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48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL					
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL					